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CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

NAME OF THE PARTIES:

The Greater Bombay Co. Opp. Bank Ltd.

V/s.

Hilton Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I &amp; BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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01

Abbas

Mandviwale

1/6 Raval Sheh & Co

Advocate for  
Petitioner

*Shel*

05

Harysh Kashwari

Adv. has

Respondent

Hard  
Technical

## ORDER

TCP No. 889/I&amp;BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

For the parties having already arrived into a settlement, at their request, list this matter for reporting settlement on **04.12.2017**.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)